GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 4190TO BE ANSWERED ON THE 19TH AUGUST, 2025

MSP FOR ALL CROPS

4190. SHRI RAMASHANKAR VIDHARTHI RAJBHAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE) कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has formulated any scheme for minimum support price for all crops;
- (b) whether any digital system has been implemented to ensure direct payment of MSP to the farmers;
- (c) whether the Government has started any scheme at zero interest rate for farmers;
- (d) the names of the States where the loan waiver scheme has been introduced for farmers;
- (e) the number of farmers have benefited so far; and
- (f) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्यमंत्री (SHRI RAMNATH THAKUR)

- (a): Every year, Government fixes Minimum Support Prices (MSPs) for 22 mandated agricultural crops for the country as a whole, based on the recommendations of the Commission for Agricultural Costs & Prices (CACP), after considering the views of the State Governments and Central Ministries/Departments concerned.
- (b): Yes, Government has implemented digital payment system for MSP procurement.
- (c) to (f): Presently, no scheme for loan waiver is in operation in the Department of Agriculture & Farmers Welfare. However, farmers are provided significant support through other schemes such as Minimum Support Price (MSP), PM Kisan, Pradhan Mantri Fasal BimaYojana, Modified Interest Subvention Scheme (MISS) and the Agriculture Infrastructure Fund (AIF) to address their financial vulnerability in a structured manner.
 - i. **Minimum Support Price (MSP):** The details of procurement, MSP amount paid to farmers and number of farmers benefitted during 2024-25 (from July to June) is given below.

Procurement (In Lakh	MSP amount paid to famers	Number of farmers
Metric Tonnes) (LMT)	(In ₹ lakh Crores)	benefitted (In ₹ Crores)
1,175	3.33	1.84

- ii. **Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)** scheme is a central sector scheme launched in February 2019 to supplement the financial needs of land-holding farmers. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal installments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.69 lakh Crore through 19 installments since inception.
- iii. The Pradhan Mantri Fasal Bima Yojna (PMFBY) was introduced in the country from Kharif 2016 season. The scheme provides financial support to farmers suffering crop loss/damage arising out of natural calamities, adverse weather incidence and to stabilize the income of farmers etc. Since inception of the scheme in 2016, farmers paid a total premium of Rs 35,753 Crore Rupees and have received claims of Rs 1.83 lakh Crore Rupees (as on 30.06.2025), which is roughly 5 times the farmers premium paid during the same period.
- iv. **Modified Interest Subvention Scheme (MISS):** The government is implementing a 100% centrally funded Central Sector Scheme known as the Modified Interest Subvention Scheme (MISS) across various States and UTs in India. This scheme aims to provide concessional interest rates on short-term agricultural loans obtained by farmers through Kisan Credit Cards (KCC) for their working capital requirements. The details of disbursement of funds under Modified Interest Subvention Scheme (MISS) during the last five years is given below:

(In ₹ Crores)

S. No	Year	Disbursement of funds
1	2020-21	17,789.72
2	2021-22	21,476.93
3	2022-23	17,997.88
4	2023-24	14,251.92
5	2024-25	17,811.72

v. The Agriculture Infrastructure Fund (AIF) is a Central Sector Scheme launched by the Government of India in 2020 under the Atmanirbhar Bharat initiative, with the objective of mobilizing a medium to long-term debt financing facility for investment in viable post-harvest management and community farming assets. The Scheme aims to drive growth and modernization in the agriculture sector by addressing the existing gaps in post-harvest management infrastructure in the country. Under AIF, provision for Rs. 1 Lakh crore loan has been made through lending institutions with interest rate cap of 9% on loans. The Scheme target of Rs 1 lakh crore has been tentatively allocated to all the States and UTs on the basis of the ratio of total value of output of Agriculture and Allied sectors of respective States/UTs.

As on 30th June 2025, Rs. 66,310 crore have been sanctioned for 1,13,419 projects under AIF. These sanctioned projects have mobilized an investment of Rs.107,502 Crore in the agriculture sector. Major projects sanctioned under AIF include 30,202 custom hiring centres, 22,827 processing units, 15,982 warehouses, 3,703 sorting & grading units, 2,454 cold store projects, around 38,251 other kinds of post-harvest management projects and viable farming assets.
